

[English]

Sick Industries

2287. DR. ASIM BALA: Will the PRIME MINISTER be pleased to state:

(a) the details of the sick industries in the country for the last five years, year-wise;

(b) whether number of such industries have increased; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b). Data on sick industrial units assisted by banks in the country is compiled by the Reserve Bank of India and furnished to Government in its half-yearly reports. The latest available RBI-Report is as at the end of September, 1992. Details of sick industrial units in small scale and non-small scale sectors as reported by the Reserve Bank of India covering period of five years are as under:

Period (As at the end of)	No. of sick SSI Units	No. of sick non- SSI Units	Total
Dec., 1988*	240573	1241	241814
Sept., 1989	186441	1419	187860
March, 1990	218828	1455	220283
March, 1991	221472	1461	222933
March, 1992	245575	1536	247111
Sept., 1992	233441	1599	235040

*Periodicity of reporting by banks changed from half-years ending June and December to half-years ending September and March, respectively.

(c) The major reasons for industrial sickness as reported by banks relate to internal factors comprising shortcomings in project management and project appraisal areas. The other main reasons reported by banks relate to external factors like, non-availability of raw materials, power shortage, financial bottlenecks, increase in over-head cost, fall in demand/recession, etc.

Storage Facilities

2288. DR. K.D. JESWANI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to provide scientific storage facilities especially to the farmers doing farming in scientific manner and also to the marginal farmers at village level;

(b) if so, the details thereof; and

(c) the number of such godowns set up in Gujarat and other States during the last year?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) and (b). The scheme for setting up of rural godowns being implemented by the Ministry of Rural Development since 1979-80 has been transferred to the State Sector from the year 1992-93.

(c) Does not arise.

Tannery and Footwear Corporation of India Limited

2289. SHRI V. SREENIVASA PRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether the Tannery and Footwear Corporation of India Limited, Kanpur has provided all land and properties belonging to the company to secure working capital fund from the State Bank of India;

(b) whether no proper valuation of all the assets has been made to secure proper working capital fund from the bank to run this undertaking;

(c) if so, the reasons therefor;

(d) whether rate of production in the undertaking has been consistently low;

(e) if so, the details of production achieved in the past six months; and

(f) the action taken to ensure rate of production to reach break-even point of operation?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) No. Sir. TAFCO has not mortgaged any land or property to secure working capital funds from State Bank of India (SBI).

(b) and (c). Valuation of all the assets of the Corporation was got done by a Chartered Engineer in 1992.

(d) and (e). The production activity has been adversely affected on account of disconnection of power supply by Kanpur Electricity supply Administration (KESA) due to non-payment of their pending bills. The production achieved during the last six months (June to November, 1994) is Rs. 4.39 lakhs.

(f) TAFCO is under reference to BIFR since February, 1992. After detailed consideration of all relevant factors, the Board came to the *prima facie* conclusion that the Company should be wound up. A Show Cause Notice for winding up of the Company was accordingly issued by the BIFR during January, 1994.

[Translation]

Landless Farmers in Maharashtra

2290. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the PRIME MINISTER be pleased to state:

(a) the number of landless farmer in the country, State-wise;

(b) whether the Government propose to introduce any scheme to provide them land; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) AND MINISTER OF STATE IN THE

MINISTRY OF PALIAMENTARY AFFAIRS (SHRI RAMESHWAR THAKUR) (a) Information about landless farmers is not collected at the Census. However, details about Agricultural Labourers were collected at the 1991 Census. The number of Agricultural Labourers in the country (excluding Jammu & Kashmir) was 74,597,744 as per 1991 Census. The State-wise number of Agricultural Labourers are given in the attached statement.

(b) and (c) There is no new scheme under consideration for providing land to landless farmers. However, a scheme is already in operation under which ceiling surplus land, wasteland and Bhoodan land is distributed to the landless rural poor. An area of 51.01 lakh acres of ceiling surplus land, 127.39 lakh acres of wasteland and 23.27 acres of Bhoodan land have been distributed so far to the landless rural poor of this country.

STATEMENT

Sl No	India/State/Union Territory	Agricultural Labourers
	INDIA	74,597,744
	(Excluding Jammu & Kashmir)	
	STATES	
1	Andhra Pradesh	11,625,159
2	Arunachal Pradesh	20,054
3	Assam	844,964
4	Bihar	9,512,892
5	Goa	35,284
6	Gujarat	3,230,547
7	Haryana	896,782
8	Himachal Pradesh	58,668
9	Karnataka	4,999,959
10	Kerala	2,120,452
11	Madhya Pradesh	5,863,029
12	Maharashtra	8,313,223
13	Manipur	47,350
14	Meghalaya	89,492
15	Mizoram	9,527
16	Nagaland	7,233
17	Orissa	2,976,750
18	Punjab	1,452,828
19	Rajasthan	1,391,670
20	Sikkim	12,851
21	Tamil Nadu	7,896,295
22	Tripura	187,538
23	Uttar Pradesh	7,833,258
24	West Bengal	5,055,478
	UNION TERRITORIES	
1	A N Islands	4,989
2	Chandigarh	1,642
3	Dadra & Nagar Haveli	6,233
4	Daman & Diu	1,199
5	Delhi	25,195
6	Lakshadweep	—
7	Pondicherry	77,203

[English]

Gas Based UREA Plants

2291 SHRI P C CHACKO. Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state

(a) whether gas-based urea plants have been set up at different places in the country,

(b) if so, the locations thereof, State-wise and Union Territory-wise, separately, in Public Sector and Private Sector,

(c) whether Government propose to set up such plants in Kerala,

(d) if so, the details thereof, and

(e) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) (a) Yes, Sir

(b) The requisite details are given in the Statement attached.

(c) to (e) Due to non availability of gas in the area there is no proposal to set up any such units in Kerala.

STATEMENT

Sector wise State wise location of gas based urea plants with their respective capacities

(000MT)

Plant	Location/State	Annual Capacity
PUBLIC SECTOR		
NFL Vijaipur	Vijaipur (Guna), Madhya Pradesh	726.0
HFC Namrup II	Namrup, Assam	330.3
HFC Namrup-III		385.0
RCF Trombay-I	Trombay Maharashtra	98.0
RCF Trombay-V	Thal Vaishet, Maharashtra	330.0
RCF Thal		1485.0
COOPERATIVE SECTOR		
IFFCO Kalol	Kalol, Gujarat	396.0
IFFCO Aonla	Aonla, Uttar Pradesh	728.0
KRIBHCO Hazira	Hazira, Gujarat	1452.0
PRIVATE SECTOR		
Gujarat State Fertilizers Company Limited	Baroda Gujarat	367.0
Baroda (Partly on gas) Nagarjuna Fertilizers & Chemicals Limited, Kakinada	Kakinada, Andhra Pradesh	495.5